

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16 .11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1762/2023 in CP (IB) No.504/10/HDB/2018
NAME OF THE COMPANY	Handum Industries Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

ORDER

IA (IBC)/1762/2023

Present: CA Sri Vamsi Krishna Kambhammettu, Liquidator.

This application has been moved for the extension of liquidation period, w.e.f., 29.10.2023 to 28.10.2024 due to pendency of IAs in this matter, which are listed on 12.12.2023 and are likely to be disposed of shortly thereafter. Therefore, the time period for liquidation period is extended by 6 months upto 28.04.2024. Accordingly, this application is allowed and disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)